

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.09.2022** at **10.30 AM** THROUGH PHYSICAL CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/934(CHE)/2022
PETITION NUMBER : CP/1177/2018
NAME OF THE PETITIONER(S) : RP of M/s KPK Engineering Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 12A of IBC, 2016

S.No	NAME (IN CAPITAL)	<u>DESIGNATION</u> REPRESENTATION BY WHOM	SIGNATURE
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B. SARATH BABU

Advocate For R.P.
Ramachandran

B. Sarath

ORDER

102 **IA/934(CHE)/2022 in CP/1177/2018**

The Learned Counsel Mr. B. SarathBabu appeared in person for the RP on record Mr. R. Balachandran Ramachandran.

The RP seeks permission of this Tribunal for withdrawal of this Application. RP is permitted to withdraw this Application.

Accordingly, IA/934(CHE)/2022 in CP/1177/2018 is dismissed as withdrawn.

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**(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT**

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**(SAMEER KAKAR)
MEMBER (TECHNICAL)**

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